(c) the details of the exports though the Machilipatnam port during the last three-years; and

(d) the amount of the income earned during the last three years in this regard?

OF THE MINISTER STATE OF MINISTRY THE OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b) Machilipatnam Port is a minor Port under the administration of the State Government. The Planning Commission has approved an outlay of Rs. 300 crores in the State plan for the development of the Port """TTuTing the 7th Five Year Plan. As per information supplied by the State Government an amount of Rs. 40. 00 lakhs has been spent during 1985-86. During 1986-87 an amount of Rs. 105 lakhs is estimated to be spent. During 1987-88 it is proposed to spend Rs. 105 lakhs on this minor port.

(c) According to the State Govt, during 1983-84, 1984-85, 1985-86, the Port handled 5880 tonnes, 40, 818' tonnes and 79, 340 tonnes of fertiliser respectively (imports). There were no exports. 1

(d) According to the State Government the revenue derived during 1983-84, 1984-85, 1985-86 was Rs. 98649, Rs. 135051 and Rs. 1, 79, 004 respectively.

## Tender committees for alloting coal handling, cinder picking and ash handling work at Allahabad, Kanpur and Tundla rail sheds

2354. SHRI KAILASH PATI MISHRA; Will the Minister of RAILWAYS be pleased to state:

(a) the names and designation of J. A. Grade Officers who were nominated by the Divisional Railway Manager to function as Members of Tender Committee for deciding tenders invited in year 1986 for Coal handling, cinder picking and ash handling work at Allahabad, Kanpur, and Tundla rail sheds, separately;

(b) whether the members were fully apprised of the latest circulars and

policy directives issued by the Railway Board from time to time to deal with the cases of Labour Cooperative Societies; and

to Questions

(c) whether members of Committee were given sweeping powers by the Divisional Railway Manager, Allahabad, to amend] supplement and violate specific terms and conditions of ten ders embodied in the draft agreement and Instructions to Tenderers supplied to the individual tenderers?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA); 4 (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

## Use of Rangafala Navigable Channel for Calcutta Port

2355. SHRI RAMNARAYAN GOS-WAMI: Will the Minister of SUR FACE TRANSPORT be pleased to state:

(a) whether there is any proposal under Government Consideration to use the Rangafala Navigable Channel for Calcutta Port;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Yes.

(b) and (c) The channel has been opened only for daylight navigation from 19th February, 1987.

## German consultancy for Railway Information Network

2356. SHRI M. A. BABY; Will the Minister of RAILWAYS  $b_e$  pleased to state:

(a) the name of the Indian agents of the German Consultants whose